States on the recommendations of the National Integration Council at its Srinagar meeting to check communalism and regionalism:

- (b) the number of communal incidents that occurred in the first nine months of this year along with the names of the States; and
- (c) the details of the progress made in the implementation of Council's decisions on education and mass media to fight communalism and regionalism?

THE MINISTER OF STATE (SHRI-MATI NANDINI SATPATHY): (a) and (c). A statement (I) indicating the latest position regarding the progress made in the implementation of the recommendations of the National Integration Council on communal, regional, educational and mass media aspects laid on the Table of the House, [Placed in Library, See No. LT-4462/70].

(b) Information received from the State Governments is furnished in statement II laid on the Table of the House. [Placed in Library See No. LT-4462/70].

## Willingness of Former Rulers for Settlement with Government

3056. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether about 100 former privy purse holders, falling mostly in the lower brackets, have indicated to the Central Government their willingness to arrive at a settlement;
  - (b) if so; the details thereof;
- (c) whether Government have decided that those former princes, who have volunteered to sign an agreement on transitional allowance, should be paid the entire amount;
- (d) if so, whether this amount would be paid in lumpsum; and
- (e) the decision taken by Government about those former princes who were getting higher privy purses?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (a) to (e). Some former Rulers have been placing their views regarding transitional arrangements before Government from time to time. As already announced, the Government propose to make transitional payments to the former Rulers to enable them to make necessary adjustments to the changed circumstances. The details have not yet been finalised.

## **Export Position of British Government**

3057. SHRI YASHPAL SINGH: Will the Minister of FOREIGN TRADE be pleased to state :

- (a) whether Government's attention has been drawn to the press report published in the Hindustan Times dated the 8th November, 1970 to the effect that the British High Commissioner, Sir Morrice James, on the 6th November, 1970 expressed concern over the dwindling exports from his country to India;
- (b) if so, what is the export position of the British Government to India during the last three years; and
- (c) the reasons for fall of export of the U.K. Government to India?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) Yes, Sir.

- (b) Imports from U. K. into India which stood at Rs. 157 crores in 1967-68 declined to Rs. 128 crores in 1968-69 to Rs. 100 crores in 1969-70.
- (c) The decline in imports from U. K. could be attributed to development of indigenous capacity in the various sectors of industry in India, import substitution programmes, change in the structure of our imports, and emergence of new and cheaper sources of supplies of the products needed by India.